

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 14 of 2019**

**IN THE MATTER OF:**

**DLF Limited & Anr.**

**...Appellants**

**Vs**

**Satya Bhushan Kaura & Anr.**

**...Respondents**

**Present:**

**Appellants: Dr. U. K. Chaudhary, Sr. Advocate with Mr. Rohan Sharma, Mr. Dhruv Gupta and Mr. Sumit Malhotra, Advocates for Appellant No.1 and 2.**

**Respondents: Ms. Lakshmi Gurang and Ms. Easha Kadian, Advocates for R-1.**

**ORDER**

**21.08.2019:** Since arguments are continuing in a part heard matter, hearing in the instant appeal is adjourned to **18<sup>th</sup> September, 2019** on the top of the list.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**